**NATIONAL COMPANY LAW TRIBUNAL**
**MUMBAI BENCH**
**COURT-IV**

23. C.P. (IB)/896(MB)2023

CORAM:

MS. ANU JAGMOHAN SINGH
MEMBER (Technical)

MS. LAKSHMI GURUNG
MEMBER (Judicial)

ORDER SHEET OF THE HEARING HELD ON **10.04.2024**

Name of the Party: Sa Engineering
Vs
Shapoorji Pallonji And Company Private Limited

Section 9 of Insolvency and Bankruptcy Code, 2016

**ORDER**

1. S. Narendra Kumar, Ld. Counsel for the Operational Creditor present through physical mode. Mr. Amir Arsiwala a/w Ms. Radha Naik, Ld. Counsel for the Corporate Debtor present through virtual mode.
2. Post this matter on **21.05.2024** before the Regular Bench.

Sd/-
**ANU JAGMOHAN SINGH**
**Member (Technical)**

Sd/-
**LAKSHMI GURUNG**
**Member (Judicial)**

/Dubey/